GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:2079 ANSWERED ON:09.03.2011 USER CHARGES OF AAI FROM PRIVATE AIRLINES Siddeswara Shri Gowdar Mallikarjunappa

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the total amount of dues as user charges in respect of services of Airports Authority of India from private airlines;
- (b) the area of services for which the user charges are being charged;
- (c) whether they are revised as per the increase of airfare by the private airlines; and
- (d) if not, the reasons therefor?

Answer

MINISTER OF OVERSEAS INDIAN AFFAIRS & MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI)

- (a): The total amount of dues from private airlines for services of Airports Authority of India as on 31.01.2011 is Rs. 402.13 crore.
- (b): The Charges are on account of Route Navigation Facilities Charges (RNFC), Terminal Naviagation Landing Charges (TNLC), landing, housing and parking, passenger service fees and rent, etc.
- (c)&(d): No, Madam. These charges are fixed irrespective of fare charged by the airlines.